

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3309
ANSWERED ON:09.12.2009
BILATERAL RELATIONSHIP
Owaisi Shri Asaduddin

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has lodged its formal protest with USA against diluting the waiver which India secured from the Nuclear Supplier Groups (NSG) export rules last year;
- (b) if so, the details thereof and the reaction of the US Government thereto;
- (c) if not, the reasons therefor;
- (d) whether it will adversely affect bilateral relationships between the two countries;
- (e) if so, the reaction of the Government thereto;
- (f) whether USA is in the process to get it endorsed from G-8 for ban on Enrichment and Reprocessing (ENR) sales to India; and
- (g) the steps taken by the Government in this regard?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (e) India and the USA have reiterated their intention to realize the full potential and implement provisions of the India-US Agreement for Cooperation Concerning the Peaceful Uses of Nuclear Energy.

(f) & (g) At the L'Aquila Summit held on 8-10 July 2009, the G-8 countries adopted a Statement on Non-Proliferation. The Statement outlines G-8 positions in several areas such as IAEA safeguards, multilateral approaches to the nuclear fuel cycle, the proliferation risks associated with enrichment and reprocessing (ENR) items and technology and NSG discussions on their transfers. India has no civil nuclear cooperation agreement with the G-8 bloc. Government is in discussions on all aspects related to civil nuclear cooperation with NSG and its members.